

Filing No. 8074/2020

Samim Ansari vs. The State of Jharkhand

Advocate's name – Rajesh Kumar

Defects:

2.Limitation expired on 12/05/2020, delayed by 17 days.

3.Either certified copy of surrender certificate with A/F or vakalatnama from jail may be given.

4.(i) Address of the petitioner at page no. 1 and vak may be verified from impugned order.

5.(ii) C.C. Of order dated 21.12.2016 passed by the Ld. SDJM bermo at Tenughat with required A/F may be given.

6.(iii) Limitation petition may be filed.

9 (iv) Page no. 26 is faint. Fresh legible/ true typed copy of the same may be given.

9 (v) Para 4 statement of affidavit may be verified.